

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

12.12.2007

Govind Ram vs. UOI

OA No. 340/2002

Mr. S.K.Jain, counsel for the applicant
Mr. T.P.Sharma, counsel for respondents.

Heard the learned counsel for the parties.

JUDGMENT RESERVED.

Tarsem Lal

(TARSEM LAL)
Admv. Member

M.L.Chauhan

(M.L.CHAUHAN)
Judl.Member

R/

order pronounced
today in the open
Court by the
aforesaid Bench

14/12/2007.